



Brief write-up of Hon'ble Member (Technical) Shri Vijai Pratap Singh

Shri Vijai Pratap Singh has done Science Graduation in the year 1973 and Law Graduation in the year 1976 from Allahabad University. He got selected in Uttar Pradesh Judicial Service in 1977 Batch at the age of 23 years and joined as Munsif Magistrate on 05.11.1979 and remained posted in different Districts in the rank of Munsif Magistrate and Chief Judicial Magistrate/Civil Judge Senior Division. Thereafter, he got promoted and selected in Higher Judicial Service w.e.f. 23.06.1999 and held the post of Additional District and Sessions Judge in Aligarh, Kanpur Nagar, and Pilibhit during the period 23.06.99 to 07.01.2006. He joined as Judicial Member, Trade Tax Tribunal, Meerut on 07.01.2006 and worked there till 06.06.2009. He also worked as Additional District and Sessions Judge/Officiating District Judge in Mathura from 10.06.2009 to 03.02.2012. In addition to his judicial work in 2012, he was elected as President of Uttar Pradesh Judicial Services Association and worked as President till 28.02.2015. In 2013, he was also elected as Secretary General of All India Judges Association, a representative registered body of all the members of subordinate Judiciary in India. He remained Principal District and Sessions Judge in Mau, Sultanpur, Firozabad and Agra districts in Uttar Pradesh till 28.02.2015 and after superannuation; he joined as Chairman, Permanent Lok Adalat, Meerut and thereafter, joined as Chairman, Permanent Lok Adalat at Ghaziabad. Subsequently, after resigning from Permanent Lok Adalat, Ghaziabad on 02.06.2016, he joined as Member (Judicial), National Company Law Tribunal on and from the same day, i.e. 02.06.2016.

During his tenure in NCLT, he has served as Member (Judicial) in Kolkata Bench, Allahabad Bench and Mumbai Bench and after that he got elevated to be post of Member (Technical), NCLAT w.e.f. 23.10.2019.